

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No.2376
TO BE ANSWERED ON 09.03.2018

PENDING PROPOSALS FOR ANGANWADI CENTRES

2376. SHRI DEVUSINH CHAUHAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the State of Gujarat has requested to the Government to grant approval for 1043 (630 AWCs and 413 Mini AWCs) pending Anganwadi Centres in the State;
- (b) if so, the details thereof; and
- (c) the reaction of the Government on the said proposal and the time by which it is likely to be accorded approval?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) to(c) No such proposal has been received from Government of Gujarat in the recent past. However, earlier Government of Gujarat had requested for additional Anganwadi Centres (AWCs) and 892 AWCs (including Mini-AWCs) were sanctioned to the State of Gujarat in 2014-15.

As all the 14 lakh AWCs/Mini-AWCs/Anganwadi-on-Demand (AoDs) approved by the Government of India under 3rd phase of expansion of Integrated Child Development Services (ICDS) Scheme have already been allocated to the States/UTs (including Gujarat), there is no Anganwadi Centre available for sanction. This Ministry had issued guidelines on 1st December, 2014, authorizing the States/UTs to relocate the AWCs as per requirement and subject to fulfilment of prescribed conditions.
